

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF NEW TOWN GRAND REALTORS LLP

RELEVANT PARTICULARS	
1.	Name of corporate debtor
2.	Date of incorporation of corporate debtor
3.	Authority under which corporate debtor is Incorporated / registered
4.	Corporate Identity No. of corporate debtor
5.	Address of the registered office and principal office (If any) of corporate debtor (As per MCA Data Base)
6.	Insolvency commencement date in respect of corporate debtor
7.	Estimated date of closure of insolvency resolution process
8.	Name and registration number of the insolvency professional acting as interim resolution professional
9.	Address and e-mail of the interim resolution professional, as registered with the Board
10.	Address and e-mail to be used for correspondence with the interim resolution professional
11.	Last date for submission of claims
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:

NEW TOWN GRAND REALTORS LLP

02/06/2017

RoC-Kolkata

AAJ-5905

INFINITY BENCHMARK, 6TH FLR,
OFFICE NO-8 PLGI BLOCK-EP&GP,
SEC-V, SALT LAKE KOLKATA Kolkata
WB 700091 IN

31.10.2019

27.04.2020

CA Nitesh Kumar More, IBBI/IPA-001/IP-
P01087/2017-18/11785

18 Rabindra Sarani, Gate No 1, 7th Floor,
Room No 701, Kolkata:700001,
nmore2091@gmail.com

18 Rabindra Sarani, Gate No 1, 7th Floor,
Room No 701, Kolkata:700001,
nmore2091@gmail.com

31.03.2020

Name the class(es): Nil

N.A.

Web link:
<https://www.ibbi.gov.in/home/downloads>
Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **New Town Grand Realtors LLP** on 31.10.2019. The creditors of **New Town Grand Realtors LLP**, are hereby called upon to submit their claims with proof on or before 31.03.2020 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

CA Nitesh Kumar More, IBBI/IPA-001/IP-
P01087/2017-18/11785

: 20/3/2020, Kolkata

Date and Place :